

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-97/2023/8319/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Tripti Ari,  
Addl. District & Sessions Judge (FTC),  
Karimganj.

Dated Guwahati the <sup>16</sup> 27 September, 2023.

Sub: **Casual leave.**

Ref:- Your letter No. Addl.DSJ(K)/2023/3777, dtd. 19.09.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **two days casual leave on 26.09.2023 and 27.09.2023, along with station leave permission, from the evening of 22.09.2023, till the morning of 29.09.2023.** The Civil Judge (Sr. Div) & Assistant Sessions Judge, Karimganj will remain in charge of your Court and office as well as the Court of District & Sessions Judge, Karimganj during your absence.

Yours faithfully,

*Sdf*  
**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-97/2023/8320/A, dated , 27-09-23

Copy to:

✓1. The Project Manager, Gauhati High Court, Guwahati.

*sh*  
**JT. REGISTRAR (VIGILANCE)**  
*R*